

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: AROMATIC INGREDIENTS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. THIRUVIDYAN  
KANNAN

Counsel for  
Respondent



2. PRIYADARSHINI N  
ARHIL JAIN  
For TK BHASKAR

Counsel for  
Petitioner



## ORDER

Ms. Priyadarshini N, Counsel for Petitioner and Mr. Thriyambak Kannan, Counsel for Respondent present. Counsel for Petitioner has submitted final arguments which are also the same in relation to CP No.10/2016. Both the CP.No. 9/2016 and CP No.10/2016 are identical in nature and the issue involved are substantially the same. Therefore, the arguments submitted by the Petitioner ought to have been considered for disposal of both the Petitions. Counsel for Respondent submitted that his senior is not available and seeks enlargement of time. At the request, time is enlarged with a condition that in case his senior may not be available on the next date of hearing, then the representing Counsel has to complete his arguments in both the CPs. Put up on **04.07.2017 at 10.30 A.M.**

*S. Vijayaraghavan*

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)